

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING BEFORE CHARGE</u>				
1	SPL CASE CBI	100115/2015	The State CBI ACB Vs Manoj Omprakash Gupta	SPP Amrish Pandey
<u>REPLY/SAY</u>				
2	MISC APPLN CBI	100916/2020	Ashok Sampatdas Kohad Vs CBI, ACB	Ajay S. Dubey

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	MISC APPLN CBI	101911/2019	CBI, EOU-VI, EO-II Vs Naresh Kumar Sachdeva and Others 4	
<u>HEARING BEFORE CHARGE</u>				
2	SPL CASE CBI	100063/2018	CBI, ACB Vs Subhash Vidyaprasad Yadav and others 3	SPP Amrish Pandey
<u>COMPLIANCE</u>				
3	MISC APPLN CBI	101938/2019	Navin Bhaurao Jambhulkar Vs Central Bureau of Investigation	Sharad Mulik

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Criminal Cause List Dated 28-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL.CASE	100032/1987	State Vs S. Shankar Narayanan dead ors	SPP Amrish Pandey Adv. Mangaonkar accd 2
<u>EVIDENCE</u>				
2	SPL CASE CBI	100045/2001	The State CBIACB Vs Noshir Sorabji Daboo 14 Others	SPP Amrish Pandey Thakur A-1 Moghe A-6
3	SPL CASE CBI	100044/2001	CBI ACB MUMBAI Vs Noshir Sorabji Daboo Oth.	SPP Amrish Pandey Mokashi A-1 Thakur A-5 Moghe A-6

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Criminal Cause List Dated 29-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100058/2015	The State CBI ACB Vs Shyamal Acharya and others	SPP Amrish Pandey
<u>ORDER</u>				
2	CRI APPEAL	100122/2017	M. Amin Mustafa @ Amiruddin Mustafa @ MA 348/17 @ BA 261/17- Appellant Vs Central Bureau of Investigation Spl. Crime Br. and State of Maharashtra - Respondent	Mohammad Shine K. SPP Amrish Pandey
3	CRI APPEAL	100123/2017	Vishwajeet Singh Ram Singh Jadon@MA-349-17,BA-262-17-Aplnt. Vs Central Bureau of Investigation and State of Maharashtra-Respdt.	Mahesh B. Sabnis, Dimple K. Shah SPP Amrish Pandey
<u>COMPLIANCE</u>				
4	SPL CASE CBI	100036/2017	The State CBI ACB Vs Keshaokumar Laxmanrao Bhoyar	SPP Amrish Pandey

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 31-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100007/2017	Suraj Mohan Kapoor@MA-15/17,BA-20/17- Vs Central Bureau of Investigation- Respdt.	Prashant Goyal SPP Amrish Pandey
2	CRI APPEAL	100205/2017	Suraj Mohan Kapoor@MA 586-17,BA 421-17-Aplnt. Vs Central Bureau of Investigation- Respdt.	Prashant Goyal SPP Amrish Pandey
3	CRI APPEAL	100219/2017	Rajula Chandrakant Mehta @MA614-17,BA-451-17- Appellant / Org. Accu. No. 2 Vs The State - CBI ACB - Respondent	S. R. Wani SPP Amrish Pandey
<u>HEARING</u>				
4	SPL CASE CBI	100113/2017	The State of CBI, ACB Vs Dharmendra Pratap Harendra Pratap Singh and anoher 1	SPP Amrish Pandey
<u>REPLY/SAY</u>				
5	SPL CASE CBI	100104/2010	The State CBI ACB MUMBAI Vs Rajeshkumar Motilal Gupta and Others	SPP Amrish Pandey